

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1401

DATED:- 22/2/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Dist. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

S. No.	Name of the Court	Rs. In lacs							
		001 Salary	002 T.E	007 O.E.	008-Elect. Charges.	009 R.R.T	014 POL	023-Maintt. & Repairs	364-Wages (outsourcing)
1	Pr. D&S Judge, Poonch	---	0.10	---	---	---	---	---	---
2	Pr. D&S Judge, Shopian.	---	---	---	---	---	0.17	---	---
3	Pr. D&S Judge, Anantnag.	---	---	---	---	0.17	---	---	---
4	Pr. D&S Judge, Jammu.	---	---	---	---	---	0.30	---	---
5	Pr. D&S Judge, Pulwama.	---	---	---	---	---	---	---	---
6	Pr. D&S Judge, Srinagar.	5.00	---	1.50	---	---	0.20	---	0.13
7	Pr. D&S Judge, Leh.	12.00	---	---	---	---	---	---	---
8	Pr. D&S Judge, Bandipora.	4.00	---	0.40	---	---	0.05	---	---
9	Pr. D&S Judge, Baramulla.	---	0.60	---	---	---	---	---	---
10	Pr. D&S Judge, Samba.	---	0.50	---	---	---	---	---	---
11	Addl. D&S Judge, Jammu.	---	---	---	---	0.15	0.05	---	---
12	Addl. D&S Judge, Pulwama.	13.32	---	---	1.40	---	---	---	---
13	Addl. D&S Judge, Rajouri.	2.00	---	0.10	---	---	---	---	---
14	Ist. Addl. D&S Judge, Jammu.	---	---	0.10	---	0.15	---	---	---
15	C.J.M. Doda.	13.00	---	---	0.30	---	---	---	---
16	C.J.M. Reasi.	---	---	---	0.11	---	---	---	---
17	C.J.M. Sopore.	---	0.20	0.15	---	---	---	---	---
18	C.J.M. Budgam.	6.13	---	---	---	---	---	---	---
19	C.J.M. Handwara	---	0.40	---	---	---	---	---	---
20	C.J.M. Bandipora.	---	0.20	0.20	---	---	0.15	---	---
21	C.J.M. Ganderbal.	8.00	---	---	---	---	0.20	---	---
22	C.J.M. Anantnag.	12.70	0.40	0.15	---	---	---	---	0.14
23	Sub Judge, Chadoora.	---	0.10	---	---	---	---	---	---
24	Sub Judge, Bijbehara.	---	0.20	---	---	---	---	---	---
25	Forest Mag. Srinagar.	---	0.10	0.10	---	---	---	---	---
26	P&T Mag. Jammu.	5.00	0.15	0.05	---	---	0.10	---	---
27	P&T Mag. Srinagar.	---	0.10	---	---	---	---	---	---
28	Spl. Mob. Mag. Pulwama.	---	---	0.30	---	---	---	---	---
29	Spl. Mob. Mag. Srinagar	5.00	0.05	---	---	---	0.03	---	---
30	Spl. Mob. Mag. Rajouri.	4.00	---	---	---	---	---	---	---
31	Munsiff, Gurez.	6.80	---	---	---	---	---	---	---
32	Munsiff, Gandoh.	---	---	---	---	---	---	---	0.41
33	Munsiff, Nobra.	6.50	---	0.10	---	---	0.40	---	---
34	Munsiff, Bandipora.	---	0.15	---	---	---	---	---	---
35	Muniff, Pampore.	33.11	0.20	0.10	---	---	---	---	0.41
36	Munsiff, Aishmuqam.	---	---	0.30	---	---	---	---	---
37	Munsiff, Shangus.	---	---	0.20	---	---	---	---	---
38	Addl. Mob. Mag. (Tr) Srinagar.	5.00	---	---	---	---	---	---	---
39	Addl. Mob. Mag. Khaltsi	6.50	---	0.10	---	---	---	---	---
40	Addl. Mob. Mag. Beerwah	20.00	0.20	0.15	---	---	0.20	---	---
41	Addl. Mob. Mag. Shopian.	0.50	---	---	---	---	---	---	---
42	Distt. Mag. Srinagar.	0.50	---	---	---	---	---	---	---

By Order.

*Ram Singh*  
(Ram Singh)  
Deputy Registrar (Acctts)  
22/2/19

No: 56485-553/A C

Dated: 22/2/2019

Copy forwarded to the:-

1-10 Pr. D&S Judge, Poonch/Shopian/Anantnag/Jammu/Pulwama/Srinagar/Leh/Bandipora/Baramulla/Samba

- 11-13 Addl. D&S Judge, Jammu/Pulwama/Rajouri.  
14. Ist. Addl. D&S Judge, Jammu.  
15-22. C.J.M. Doda/Reasi/Sopore/Budgam/Handwara/Bandipora/Ganderbal/Anantnag..  
22-24 Sub Judge, Chadoora/Bijbehara.  
25. Forest Magistrate, Srinagar.  
26-27 P&T Magistrate, Jammu/Srinagar..  
28-29. Spl. Mob. Mag. Pulwama/Srinagar.  
30-36 Munsiff, Gurez/Gandoh/Nobra/Bandipora/Pampore/Aishmuqam/Shangus.  
37. Addl. Mob. Mag. (Tr). Sri9nagar.  
38-40 Addl. Mob. Magistrate, Khaltsi/Beerwah/Shopian.  
41. Distt. Magistrate, Srinagar.  
42. Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.  
43 Treasury Officer, Saddar Treasury, Srinagar.  
44-69 Treasury Officer, Poonch/Shopian/Anantnag/Pulwama/Leh/Bandipora/Baramulla/Samba/Rajouri/Doda/  
Reasi/Sopore/Budgam/Handwara/Bandipora/Ganderbal/Chadoora/Bijbehara/Gurez/Gandoh/Nobra/  
Pampore/Aishmuqam/Shangus/Khaltsi/Beerwah.  
..... For inf. and necessary action.  
70. Order Book.

file ric for up-loading  
of

*Abdul* 22/2/19  
Deputy Registrar (Accts)  
21